GAHC020005142020

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
KOHIMA BENCH

Case No. : PIL 15/2020

1:MHASIKHONU PHINYO
PRESENT RESIDENT OF A.G. COLONY, KOHIMA - 797001, NAGALAND

VERSUS

1:THE UNION OF INDIA AND 3 ORS
REPRESENTED BY THE SECRETARY, MINISTRY OF WOMEN AND CHILD
DEVELOPMENT, GOVT. OF INDIA, SHASTRI BHAWAN, NEW DELHI

2:THE STATE OF NAGALAND
 REPRESENTED BY THE CHIEF SECRETARY
 GOVT. OF NAGALAND
 CIVIL SECRETARIAT
 NAGALAND
 KOHIMA - 797004

3:THE DIRECTOR
 DEPARTMENT OF SOCIAL WELFARE
 NAGALAND
 KOHIMA - 797001

4:THE DIRECTOR
 FOOD AND CIVIL SUPPLIES
 NAGALAND
 KOHIMA - 79700

Advocate for the Petitioner   : NEITEO KOZA

Advocate for the Respondent :

BEFORE
HON'BLE MR. JUSTICE SONGKHUPCHUNG SERTO
HON'BLE MR. JUSTICE S. HUKATO SWU

ORDER

Date : 28-07-2021

(Serto, J)

  Heard Ms. Kikru Pfukha, learned counsel appearing for the petitioner, Ms. Apila, learned counsel appearing for the respondent No.3 and Mr. V. Zhimomi, learned Government Advocate appearing for respondent Nos. 2 to 4. None appears on behalf of respondent No.1.

  An affidavit has been filed by the respondent No.3 showing that all necessary orders have been issued even before this writ petition was filed to ensure that all the benefits are received by pregnant women, lactating mothers and children through the Angawadi centres. However, the learned counsel for the petitioner submitted that though the orders might have been issued the beneficiaries on the ground have not received the benefits they are entitled.

  In view of the conflicting submissions made by the learned counsels, we direct the respondent No.3 to call for the reports of implementation of the order issued by the chief Secretary and Principal Secretary, home Department from the CDPO's and file the same on or before the next date fixed for hearing. We are informed that there are 60 blocks and for each blocks there is a CDPO. Therefore, collecting of reports by the respondent No.3 would take some time. Keeping this in view, let this matter be listed again on **25/8/2021.**

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Sd/-	Sd/-
JUDGE	**JUDGE**

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Comparing Assistant